

श्री चण्डन कुमार जी
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Declaration of Assets and Liabilities

Year 2025-2026

I, CHANDAN KUMAR JAISWAL, Son of LATE SHAMBHU NATH CHOUDHARY, aged 43 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as OFFICE ATTENDANT of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Simmi kumari	Dependant -1 Name Aradhya Jaiswal	Dependant-2 Name Aarav Jaiswal	Dependant-3 Etc. Name
(i)	Cash	25,000/-	60,000/-	12,000/-	10,000/-	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1. Rs.28,000/- SBI SB A/c (Approx) 2. SBI PPF A/c Rs.1,100/- 4. Rs. 5,000/- (Approx) IOB Kahalgaon (Joint SB A/c)	Rs.40,074/- (Approx) SBI SB A/c	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	<u>LIC Policy</u> 1. Rs. 1,00,000/- Premium Rs.4816/-Y 2. Rs. 50,000/- Premium Rs.2766/-Y 3. Rs. 1,00,000/- Premium Rs.3843/-Y 4. Rs. 50,000/- Premium Rs.3263/-Y <u>Postal Life Insurance</u> Rs. 9920 yearly Postal SB A/c Rs. 20,000/- (Approx)	<u>LIC Policy</u> Rs. 2,50,000/- Premium Rs. 12,555/-Y	NIL.	NIL.	NIL.

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(v)	Motor Vehicles (details of make, etc.)	HONDA LIVO MOTORCYCLE REG. NO- BR01CS-1851	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	30 gms. GOLD (Approx)	100 gms. GOLD (Approx) Silver 200 gms. (Approx)	10 gms. GOLD (Approx) Silver 50 gms. (Approx)	15 gms. GOLD (Approx) Silver 50 gms. (Approx)	NIL.
(vii)	Other assets, such as values of claims / interests	NIL.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL.	2.754 Decimal	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door	NIL.	NIL.	NIL.	NIL.	NIL.

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C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature चंदन कुमार जैसवाल

Name of Employee: CHANDAN KUMAR JAISWAL

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: .. 10/02/2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.